

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 212 of 2017

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Tamilnadu Energy Company Limited

...Appellant(s)

Vs.

A.P. Transmission Corporation Limited & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.12.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj